

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 05.02.2024

Appeal No. 92 of 2024

Rashi Equisearch Pvt. Ltd.

..... Appellant

Versus

BSE Ltd.

... Respondent

Mr. Saurabh Bhachhawat, Advocate for the Appellant.

ORDER :-

1. Let a reply be filed by the respondent within three weeks from today. Rejoinder to be filed within three weeks thereafter. List on April 1, 2024.

Ms. Meera Swarup
Technical Member

05.02.2024
PTM